

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.2179 of 2009

(Arising out of Order-in-Original No.34/Commr./Noida/2008 dated 27.08.2008
passed by Commissioner of Customs, & Central Excise, Noida)

Mr. Mukesh Garg,

.....Appellant

VERSUS

Commissioner of Central Excise, Noida

....Respondent

APPEARANCE:

A Letter on Record, for the Appellant

Shri Santosh Kumar, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 01.05.2024
DATE OF DECISION : 01.05.2024

The appeal is dismissed. For order, see order of date in
Excise Appeal No.2178 of 2009.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS